## CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF OCTOBER 12, 2007 TO THE SHAREHOLDERS OF

# FOSECO INDIA LTD.

**the ("Target Company")**

This corrigendum ("**Corrigendum**") is being issued by DSP Merrill Lynch Limited ("**Manager to the Offer"/"DSPML**"), on behalf of Cookson Group plc (hereinafter referred to as "Acquirer" / "Cookson") pursuant to Regulation 10 and Regulation 12 in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations") in continuation of, and should be read in conjunction with, the Public Announcement ("**PA**") dated October 12, 2007 to the shareholders of **the Target Company.**

1. Terms used but not defined in this Corrigendum shall have the same meaning as assigned in the PA.
2. Shareholders are requested to note that the proposed date of opening of the open offer stated in the PA i.e. December 5, 2007 is postponed till further notice in this regard is published by the Manager to the Offer.

Date: December 4, 2007

This Announcement would also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of Acquirer by:
Manager to the Offer

DSP Merrill Lynch

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